

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-75/1998/2383/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Thaneswar Kalita
Member, MACT No.3,
Kamrup(M), Guwahati.

Dated Guwahati, the 2019.

Sub:- **Casual leave with Station leave permission.**

Ref:- Email dated 1st April 2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for 4(four) days casual leave from 01.04.2019 to 04.04.2019 with station leave permission, from 2 PM of 01.04.2019 to 10 AM of 05.04.2019, has been granted / ~~rejected~~. The Presiding Officer, STAT & Member of MACT No. 1, Kamrup, Guwahati and in his absence, Member of MACT No. 2, Kamrup, Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

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Memo NO.HC.VII-75/1998/2384-A, dated 03.05.19
JT. REGISTRAR (VIGILANCE)

Copy to:

1. The Presiding Officer, STAT & Member of MACT No. 1, Kamrup,
Guwahati.

2. Member of MACT No. 2, Kamrup, Guwahati.

✓ 3. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Rajan